NATIONAL COMPANY LAW TRIBUNAL **BENGALURU BENCH COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 16.02.2018.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali 2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP No.190/BB/2017	-	For clarification	252(3)	Offshore Holdings Pvt. Ltd. Vs ROC

SL. NAME (IN CAPITAL) NO.

& PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

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36. DEVIKA SATHYANARAYANA

9620698482.

PCS for petitioner is present.

List it for clarification on 19.02.2018.

MEMBER (T)

MEMBER (J)